

National Company Law Tribunal


Allahabad Bench

CP NO. 98/ALD/2017 (A NO. 79/ALD/2017)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: Genetic Hotels Pvt Ltd

SECTION OF THE COMPANIES ACT: 230/232 of the Companies Act of 2013

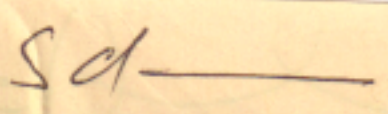
Sl. NO.	Name	Designation	Representation	Signature
1.	Mr. J. Nagar	Sr. Adv -	Petitioner	
2.0.	Pratik Nagar	Adv.		
3	KULDEEP SINGH	STA	O.L.	K. Singh

C.P. No. 98/ALD/2017, 79/ALD/2017

Shri J. Nagar, Senior Advocate for the petitioner. Shri Kuldeep Singh, proxy for O.L. representing the R.D. is present. Argument of the petitioner counsel on sanction of the Proposed Company Scheme are heard. The proxy for the O.L. submits that its office is having nothing extra to be added, except to the what is contended in the representation/ affidavit of R.P. and report of the O.L as already submitted by its office. Arguments are heard, the order is reserved.

Date: 24/10/2017

Typed by  
P.K.Jyoti

  
H.P. Chaturvedi, Member(Judicial)